

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 115**  
**(IB)-1045(ND)2020**  
**IA/1837/2021**

**IN THE MATTER OF:**

**M/s. Rhydburg Pharmaceuticals Ltd. ... Applicant/Petitioner**

**Vs.**

**Sanyog Healthcare Limited ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 17.05.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Mr. Abhishek Devgan on behalf of Applicant

**ORDER**

**IA/1837/2021:**Ld. Counsel appearing for the Applicant submitted that on 15<sup>th</sup> May 2021, an additional Affidavit has been filed but the same is not on record. Therefore, he is requested to share the diary no. with the Registry. Registry is directed to list the same, if it is defect free.

List the matter on 24<sup>th</sup> May, 2021.

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**